

NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH

CORAM:

(IB)-627(ND)/2017

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.02.2018

NAME OF THE COMPANY: Sh. Anuj Saxena Bulland Realtor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

	For the Petitioner:	Counsel for the Petitioner		
--	---------------------	----------------------------	--	--

	For the Respondent:	Counsel for the Respondent		
--	---------------------	----------------------------	--	--

**ORDER**

Request for an adjournment is being made on behalf of the petitioner. At his request, adjourned to 15<sup>th</sup> February, 2018. Ld. Counsel for the Respondent submits that he has filed his reply and the copy of the same has been received by the opposite counsel.

-S-d-11

(Deepa Krishan)  
Member (T)

-S-d-11

(Ina Malhotra)  
Member (J)